

From,

Mohd. Faiz Alam Khan, HJS,  
Registrar General,  
High Court of Judicature  
at Allahabad

To,

All the District & Sessions Judges,  
Subordinate to the High Court of Judicature at  
Allahabad

No. 170 /Admin (Services)/2018 Dated: Allahabad: March 23, 2018

Subject: Regarding representation of Stay/ Premature transfer of Judicial Officers.

Sir/ Madam,

In continuation of Court's letter No. 155/Admin. (Services)/ 2018 dated 20.03.2018 on the above subject, I am directed to say that Hon'ble Court has been pleased to pass the orders on representation as mentioned below against the names of the officers:

Sl. No.	Name of the Officers Sri/ Smt./ Sushri	Designation	Premature/ Stay	Present Place of Posting	Remark
1	Priya Saxena	Civil Judge (JD)	Premature	Allahabad	Allowed
2	Reeta Gupta	Principal Judge, Family Court	Premature	Jalaun at Orai	Rejected
3	Umesh Prakash	A.D.J	Premature	Jalaun at Orai	Rejected
4	Reshma Chaudhary	A.D.J	Premature	Bareilly	Rejected
5	Sakshi Sharma	A.D.J/FTC	Premature	Mathura	Deferred

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-  
Registrar General